# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

# LOK SABHA UNSTARRED QUESTION NO. 3414 TO BE ANSWERED ON 09.12.2019

# "Enrollment of Muslim Students"

#### †3414. SHRI HARISH DWIVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the enrollment rate of Muslim students in the primary and upper primary level in the country, State-wise including Uttar Pradesh;
- (b) the details of the enrollment rate of Scheduled Castes, Scheduled Tribes and Other Backward Classes, State-wise; and
- (c) the details of the steps taken/being taken by the Government to increase their enrollment?

### **ANSWER**

# MINISTER OF THE HUMAN RESOURCE DEVELOPMENT (RAMESH POKHRIYAL 'NISHANK')

- (a) & (b): The state-wise enrollment rate of Muslim, Scheduled Castes, Scheduled Tribes and Other Backward Classes students in the Primary and Upper Primary level in the country is at Annexure-A.
- (c): The RTE Act requires the appropriate government and every local authority to "ensure that the child belonging to weaker sections and the child belonging to disadvantaged groups are not discriminated against and prevented from pursuing and completing elementary education on any grounds. Ministry of Human Resource Development is implementing flagship programme for Education of all the children from Primary to class XII, namely Samagra Shiksha. Bridging gender and social category gaps at all levels of school education is one of the major objectives of

the Samagra Shiksha. Consequently, the Samagra Shiksha attempts to reach out to girls and children belonging to SC, ST, Minority communities and transgender. The scheme has also given attention to urban deprived children, children affected by periodic migration, and children living in remote and scattered habitations.

Major Interventions emphasized under the new scheme are:

- I. Opening of schools in the neighbourhood as defined by the State.
- II. Provision of free text-books to Girls up to Class VIII
- III. Uniforms to all girls, SC, ST children and Below Poverty Line (BPL) children up to Class VIII
- IV. Provision of gender segregated toilets in all schools
- V. Teachers sensitization programmes to promote girls participation.
- VI. Provision for Self-Defence training for the girls from classes VI to XII
- VII. Vocationalization of Secondary Education
- VIII. Stipend to CWSN girls from class I to Class XII
- IX. Upgradation of KGBVs for Girls from classes VI VIII to classes VI XII
- X. Construction of residential quarters for teachers in remote/hilly areas/in areas with difficult terrain.

Also, under Samagra Shiksha special state specific projects for varied interventions under equity is emphasized for enhancing access, retention and quality for benefit of SC/ST/OBC/minority & other marginalized communities.

# **Special Focus Districts**

The Special Focus Districts (SFDs) have been identified on the basis of population i.e., 25% and above domination of SC and ST population and for having 20% and above of Muslim population. Besides this focus is given to Left Wing Extremism (LWE) districts identified by Ministry of Home Affairs including 35 Worst Affected Districts and Minority concentration districts identified by Ministry of Minority Affairs.

Annexure – A as mentioned in Part (a) & (b) of the reply given in respect of Lok Sabha Unstarred Question No. 3414 for 09.12.2019 asked by Shri Harish Dwivedi regarding "Enrollment of Muslim Students".

State Name	Primary				Upper Primary			
	Muslim	SC	ST	OBC	Muslim	SC	ST	OBC
	Enrollm	Enrollm	Enroll	Enroll	Enrollm	Enrollm	Enrollm	Enrollmen
	ent Rate (%)	ent Rate (%)	ment (%)	ment (%)	ent Rate (%)	ent Rate (%)	ent (%)	t (%)
Andaman & Nicobar	9.50	0.51	9.30	22.63	8.60	0.4	9.46	24.35
Andhra Pradesh	8.45	19.66	7.59	51.45	7.92	19.6	6.33	50.73
Arunachal Pradesh	1.53	2.37	69.38	2.53	1.13	2.3	70.71	2.50
Assam	41.81	7.99	13.21	25.28	38.46	8.9	14.34	26.04
Bihar	13.74	20.75	2.78	61.37	12.10	18.1	2.35	64.47
Chandigarh	5.69	7.74	0.14	2.66	5.39	9.9	0.14	2.85
Chhattisgarh	2.04	14.53	32.44	44.92	1.80	14.7	30.55	46.57
Dadra & Nagar Haveli	4.07	2.38	49.73	4.03	3.86	2.2	50.22	3.92
Daman & Diu	11.44	2.92	7.80	26.97	10.84	4.1	8.87	30.50
Delhi	15.15	9.27	0.44	5.09	15.52	10.1	0.40	4.92
Goa	12.34	1.27	7.52	7.46	11.56	1.6	9.35	12.36
Gujarat	8.31	6.24	17.99	46.80	7.89	6.7	16.83	48.15
Haryana	8.27	22.69	0.00	30.47	6.37	23.1	0.00	30.34
Himachal Pradesh	2.05	26.53	5.78	13.00	2.04	27.0	5.77	13.47
Jammu & Kashmir	63.07	8.48	17.17	6.49	60.67	9.3	14.47	6.69
Jharkhand	11.48	15.32	28.65	45.07	10.82	14.1	26.30	47.67
Karnataka	15.87	18.92	7.75	61.07	15.56	19.2	7.65	60.48
Kerala	34.14	8.60	1.78	67.58	32.56	8.7	1.84	66.12
Lakshadweep	99.52	0.04	98.22	1.51	99.32	0.1	98.29	0.88
Madhya Pradesh	5.08	17.07	25.73	42.89	4.61	17.1	23.45	44.35
Maharashtra	13.79	12.66	12.10	32.47	13.17	13.1	11.67	32.93
Manipur	9.73	4.39	45.48	26.97	8.71	4.7	39.30	31.50
Meghalaya	3.75	1.34	91.27	0.67	3.70	1.4	90.26	0.84
Mizoram	0.70	0.44	98.19	0.31	0.39	0.7	98.00	0.30
Nagaland	7.13	2.16	83.39	2.40	3.96	1.9	86.84	2.14
Orissa	1.86	18.89	30.89	36.11	1.71	19.1	28.83	37.75
Puducherry	8.37	18.96	0.21	72.77	7.60	18.6	0.22	73.32
Punjab	2.84	36.49	0.08	14.73	2.39	37.2	0.05	16.11
Rajasthan	9.67	20.65	16.29	47.96	7.54	19.5	14.47	49.59
Sikkim	2.10	8.15	36.17	36.67	1.87	8.1	35.97	39.48
Tamilnadu	7.03	23.37	1.63	71.32	6.78	23.8	1.98	70.77
Telangana	16.22	16.91	11.32	48.88	15.33	17.2	10.95	49.24
Tripura	11.15	18.51	38.96	16.99	9.69	19.5	37.30	18.71
Uttarakhand	16.24	22.04	2.52	30.9.	11.85	22.7	2.74	25.80
Uttar Pradesh	15.68	26.68	0.98	54.37	12.69	26.1	1.03	52.80
West Bengal	32.92	25.67	7.04	13.12	31.97	26.3	6.78	18.59
Total	14.60	19.36	10.69	44.64	13.04	18.8	10.24	45.15